

taken to give effect to those recommendations?

The Minister of Education (Dr. Triguna Sen): (a) The recommendations of the Education Commission on the teaching of languages at the school and college stage are still under consideration in the Committee of Members of Parliament on Education.

(b) and (c). Do not arise.

#### Grant to Utkal University

186. Shri Chintamani Panigrahi: Will the Minister of Education be pleased to state:

(a) the amount of grants made to the Utkal University for the years 1960-61 to 1967-68, year-wise;

(b) whether these grants were fully utilised;

(c) whether any request for grants is pending with the University Grants Commission at present; and

(d) if so, the details thereof?

The Minister of Education (Dr. Triguna Sen): (a) to (d). Information is being collected and will be laid on the Table of the Sabha in due course.

#### Seizure of Papers in Orissa

187. Shri Chintamani Panigrahi:  
Shri George Fernandes:  
Shri J. H. Patel:  
Shri Madha Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether certain papers of the Political Services Department of the Orissa Secretariat have been seized by the Central Bureau of Investigations in Orissa in April, 1967;

(b) whether this seizure has been made in connection with certain charges against a top ranking officer of a Central Establishment in Balasore district in Orissa; and

(c) if so, the nature of charges and the action taken in the matter?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) to (c). Certain records were obtained by the Central Bureau of Investigation from the Orissa Government in March/April, 1967 in connection with the enquiries against an officer of a Central Establishment at Balasore. The allegations relate to misuse of official position and criminal misconduct.

#### Return Letter Office for Orissa Posts and Telegraphs Department

188. Shri Chintamani Panigrahi: Will the Minister of Communications be pleased to state:

(a) whether Government are aware that there is no separate Return Letter Office for Orissa under Posts and Telegraphs department;

(b) the steps taken to set up such a separate office in Orissa;

(c) whether as a preliminary step officers have been trained to start such an office in Orissa circle; and

(d) if so, the reasons for the delay in opening it?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) Yes, Sir.

(b) Orders have been issued on 16th May, 1967 to set up an RLO at Cuttack by the 1st July, 1967.

(c) Yes, Sir.

(d) Does not arise.

#### Grant to Gandhi Vidya Mandir in Haryana

189. Shri Ram Kishan Gupta: Will the Minister of Education be pleased to state:

(a) whether Government have received any application for grant to Gandhi Vidya Mandir G. R. Barlow College staff quarters for professors at Charkhi Dudri (Haryana); and

(b) if so, the action taken thereon?

The Minister of Education (Dr. Triguna Sen): (a) Government have not received any application. The College applied for a grant to the University Grants Commission for the construction of staff quarters and residence for the Principal.

(b) The Commission have approved in principle only the construction of Principal's residence and have asked for details including revised plan and estimates.

**Rehabilitation of Old Migrants from East Pakistan**

190. Shri Ram Kishan Gupta:  
Shri Hukam Chand Kachwal:  
Shri Ram Singh Ajarwal:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government have received the progress report of the Committee of Review of Rehabilitation on the work of the rehabilitation of old migrants from East Pakistan;

(b) if so, the result thereof; and

(c) the steps to be taken for their early rehabilitation?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) to (c). The Committee of Review of Rehabilitation Work in West Bengal has recently commenced its work and is likely to take some time to submit its report to Government.

The Committee is not required to submit any "progress report" to Government.

**Restriction on Begum Abdullah**

191. Shri N. S. Sharma:  
Shri Shri Gopal Saboo:  
Shri A. B. Vajpayee:  
Shri Sharda Nand:  
Shri Brij Bhushan Lal:  
Shri Yashpal Singh:

Shri S. C. Samanta:  
Shri P. Parasarathy:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have recently relaxed the ban on Begum Abdullah for free movement; and

(b) if so, whether Government have taken into consideration all the consequences which may arise as a result of the prejudicial activities of Begum Abdullah?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). The restriction imposed on Begum Abdullah's that she shall not be at any place in the State of Jammu and Kashmir has been removed with effect from 14th April, 1967. Government had considered all aspects of the matter before taking that decision.

**Caltex Oil Company, Calcutta**

192. Shri B. K. Modak:  
Shri Mohammad Ismail:  
Shri Umanath:  
Shri Bhagwan Das:  
Shri Ganesh Ghosh:  
Shri A. K. Gopalan:  
Shri P. Ramamoorthy:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the attention of Government has been drawn to the reported statement of the West Bengal Labour Minister in which he indicated that the Union Labour Minister agreed with him on the proposal that the Caltex management should bring back the files removed from the office and create proper conditions for negotiations;

(b) if so, whether the report is correct; and

(c) the steps taken by Government to implement the proposal?

The Minister of Labour and Rehabilitation (Shri Bath): (a) to (c). The West Bengal Labour Minister's suggestion that the Caltex Management